

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

MA 290/99 in
MA 1876/99
OA 294/99

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New Delhi this the 1st day of November, 1999

Hon'ble Shri S.R. Adige, Vice Chairman (A)
Hon'ble Smt. Lakshmi Swaminathan, Member (J)

1. Arvind Kumar Srivastava
S/O Sh.
C/O Sh. Babu
H.No. 376, Gali No. 8 (Gonda Choudk),
Seelam Pur, Delhi.
2. Sanjaha,
S/O Jahagir
C/O Sanjaha
Azad Pur Mandi,
Delhi.
3. Ramji Misra,
S/O Late Sh. Sntosh Parkash Mishra
C/O Ram Avtar,
H.No. 1244, R.K. Puram,
New Delhi.
4. Rajesh Partap Bisaria
S/O Sh. Ramesh Babu Bisaria
C/O Ram Lal
L-301, Sewa Nagar, N/Delhi.
5. Sakil Ahmed,
S/O Sh. Abdul Ahmad
C/O Sh. Babu
H.No. 376, Gali No. 8
(Gonda Choudk)
Seelampur, Delhi.
6. Anuj Kr. Singh
S/O Sh. Shiv Bedi Singh
C/O Sh. Vinod Kumar
C-6/3 B, Janak Puri, N/Delhi.
7. Rajesh Parkash Misra,
S/O Sh. R.B. Misra
C/O Suresh Sharma,
H.No. 81, Nanak Pura,
New Delhi.
8. Manoj Kumar Yadav
S/O Sh. Daya Ram
C/O Sh. Ram Lal
L-301, Sewa Nagar, N/Delhi.
9. Prayag Singh,
S/O Sh. Chander Parkash,
C/O Deep Kumar Dogra,
I-301, Sewa Nagar, N/Delhi.
10. Durgesh
S/O Sh. Ram Chander Dayal
C/O Ram Avtar
H.No. 1244/7, R.K. Puram,
New Delhi.

11. Grish Chander,
S/O Sh.Hanumant
C/O Sh.Babu
H.No.376,Gali No.8,
✓ Seelampur, N/Delhi.
12. Gyanesh,
S/O Sh.Gaur
C/O Ajeet,
G-74, Baba Kharg Singh Marg,
New Delhi.
13. Ram Sagar,
S/O Sh.Ram Avtar
C/O Anil Kumar
C-16,Goel Market,
New Delhi.
14. Ram Kumar Sani
S/O Sh.Ishwer Chander Sani
C/O Sh.Deep Kumar Dorggr
I-301,Sewa Nagar, New Delhi.
15. Pardeep Kumar
S/O Sh.Sunder Lal
C/O Sh.Sanjaha
Azad Mandi, Delhi.
16. Dalip Kumar
S/O Rama Nand
C/O Sh.B.L.Sharma,
1394, Gulabi Bagh.
17. Joginder Singh
S/O Sh.R.S. Rathore,
Reserve Bank Colony,
R.K.Puram, Sector-6,
New Delhi.
18. Kumari Sunita,
D/O Sh.Sita Ram Sharma
C-16, Goal Market,
New Delhi.
19. Dharmender Kumar
S/O Sh.Pritam,
C-6/3B,Janak Puri,
New Delhi.
- ✓ 20. Stender Kumar
S/O Sh.Ram Kishore
1394, Gulabi Bagh,
New Delhi.
21. Jitendra Kumar
S/O Sh.Rajindera Pal
1244/7, R.K.Puram,
New Delhi.
22. Mohmad Hasan
S/O Sh.Muneer Bux
C-37,Nizamudin, New Delhi.
23. Neeraj Swami,
S/O Sh.Omeshwar Nath
574,Gulabi Bagh, New Delhi.

24. Punkaj Kumar Gupta
S/O Sh. Ramesh Chander Lashkari,
5-155A, Parm Pur, Uttam Nagar,
New Delhi.
25. Ramgir
S/O Sh. Dhram Giri
I/24, Netaji Nagar,
New Delhi.
26. Shiv Kumar
S/O Sh. Jogeshwer Kamati,
C-2B, Janak Puri,
New Delhi.
27. Demodar Parshad
S/O Sh. Shyam Lal
H.No. 1244/7, R.K. Puram,
New Delhi.
28. Verender Kumar Singh
S/O Sh. Ram Pal Singh
1/24, Pream Nagar, N/Delhi.
29. Sanjeev Bishit,
S/O Narain Singh
K 315, Sewa Nagar,
New Delhi.
30. Abhishek Kumar Gupta
S/O Sh. Suraj Prasad Gupta
508 Pandav Ngr. (Opp Mother Dairy)
31. Arun Kumar Mathur,
S/O Sh. Muna Lal Mathur
H.No. 512, Sangam Vihar, N/Delhi.
32. Surender Kumar
S/O Sh. Paras Ram
508, Pandav Nagar (Opp. Mother Dairy)
33. Ravi Babu Singh
S/O Sh. Ajay Pal Singh
1394, Gulabi Bagh, New Delhi.
34. Krishna Kumar Shukla,
S/O Sh. Shyam Narayan Shukla,
K-215, Sewa Nagar, New Delhi.
35. Vipin Pal
S/O Sh. Jai Singh
G-74, Baba Kharg Singh Marg, N/Delhi.
36. Kazim,
S/O Sh. Samiuddin,
115, Okhla Village, New Delhi.
37. Razban Khan
S/O Sh. Moh. Kabir
115 Okhla Village, New Delhi.
38. Kumari Ritu Rastogi,
D/O Ram Kumar Rastogi,
32, Prem Nagar near Aggarwal
Dhramshala, Nazaf Ghar, N/Delhi.

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39. Anuj Kumar Mathur,
S/O Sh.Satish Kr.Mathur,
G-74, Baba Kharg Singh Marg,
New Delhi.

40. Mohd.Jakir Hussain,
S/O Sh.Hamid,
1/24, Prem Nagar, New Delhi.

41. Sanjeev Kumar Sukhla
S/O Late R.B.Sukla,
H.No.312, Gali No.7,
Mouj Pur, Shahdara, Delhi.

42. Kamlesh Chander Sani
S/O Sh.Ram Nath Sani,
G-74, Baba Kharg Singh Marg,
New Delhi.

43. Ravi Pal Singh
S/O Sh.Kishan Singh
1394, Gulabi Bagh, Delhi.

44. Kishan Chander Twari,
S/O Late Sh.Ramesh Chander Twari,
Kishan Gali No.7, Moojpura,
Shahdara, Delhi.

45. Mahesh Chander
S/O Sh.Ram Singh
Kishan Gali No.7, Moojpura, Sahadara,
Delhi.

.. Applicants

(By Advocate Sh.C.D. Singh proxy counsel
for Shri Praveen Swarup)

Versus

1. Union of India through the
Secretary, M/O Railway,
Rail Bhawan, New Delhi.

2. Railway Board,
through its Chairman, Rail Bhawan,
New Delhi.

.. Respondents

(By Advocate Sh.R.L.Dhawan)

O R D E R (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman (A)

Shri Singh prays for and is granted permission to
withdraw the OA.

2. Under the circumstances, OA is dismissed as withdrawn.

(Smt.Lakshmi Swaminathan)
Member (J)

(S.R. Adige)
Vice Chairman (A)

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